THE MINISTER OF STATE OF THE MINISTRY OF CIVILAVIATION (SHRI PRAFUL PATEL): (a) At Chennai Airport, Airports Authority of India (AAI) is expected to handle 90400 MT export cargo in 2005-06 as against 80745 MT handled during the year 2004-05, which is an increase of 12%.

- (b) International freight airlines which are carrying cargo from Chennai Airport and the cities connected by them are:- Air France: Chennai Abudhabi Paris; Air Mauritius: Chennai Mauritius; British Airways: Chennai Stansted, Chennai Stansted Hongkong; Cargolux: Chennai Luxemburg; Lufthansa: Chennai-Sharjha-Frankfurt; Srilankan Airlines: Chennai-Colombo, Emirates: Chennai-Dubai; Kuwait Airways: Chennai Kuwait; Singapore Airlines: Chennai Singapore, Chennai Sharjah -Brussels, Chennai Sharjah -Amsterdam JFK; Qatar Air: Chennai Doha Amsterdam, Chennai Doha Munich.
- (c) AAI has already established an interim cargo handling facility at Coimbatore. Besides, air cargo complexes are operated by State Government Undertakings at Airports at Bangalore, Hyderabad, Vishakhapatnam, Trivandrum, Calicut and Cochin.

Registered organizations under Society Registration Act

- 3422. SHRI MOTIUR RAHMAN: Will the Minister of COMPANY AFFAIRS be pleased to state:
- (a) the names of the organizations registered under the Societies Registration Act, 1860 in Bihar;
 - (b) the purposes for which these organizations have been registered;
- (c) whether any such organization has been found working in violation of the aims and objects for which it was registered; and
- (d) if so, the details thereof and the action taken against such organizations?

THE MINISTER OF STATE OF THE MINISTRY OF COMPANYAFFAIRS (SHRI PREM CHAND GUPTA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Non-payment of investors' deposits by NBFCs

- 3423. SHRI AMAR SINGH: Will the Minister of FINANCE be pleased to state:
 - (a) what is the number of complaints received against Non-Banking